

(b) if so, whether any new guide lines have been laid down in this regard.

(c) if so, the maximum number of passes to be issued and other salient features of the guide lines; and

(d) when the new decision will be implemented?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). Complementary passes to individuals/organisations are issued with the personal approval of Minister for Railways. The broad guidelines are reviewed from time to time and the existing guidelines are as under:—

(1) Institutions and Organisations devoted to social, cultural, scientific, literary, sports and educational activities and whose work is of an all India character.

(2) Organisations devoted to the welfare of Scheduled Castes (Scheduled Tribes, backward and neglected sections, women, blind and handicapped persons etc.

(3) Eminent persons engaged in work of national importance for which they are required to undertake frequent journeys.

P.M.'s Visit to China

3225. SHRI MADHAVRAO SCINDIA;

SHRI R. P. GAEKWAD;

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister has agreed to pay a visit to China in response to an invitation extended to her by the Chinese Prime Minister Mr. Zhao Ziyang at Cancun; and

(b) if so, by when the visit is likely to materialise?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The Prime Minister has accepted, in principle, an invitation extended to her to visit China.

The invitation was extended to the Prime Minister on behalf of the Chinese Premier by Foreign Minister Huang Hua when he visited India in June this year. The invitation was personally conveyed to the Prime Minister by the Chinese Premier when they met in Cancun in October.

(b) The timing of the visit has yet to be decided.

Independence of Namibia

3226. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what steps have been taken by Government through diplomatic channels, international forums and otherwise, to secure the independence of Namibia from South African rule during the past three months; and

(b) what success have been achieved in this direction?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) At the special emergency session of the U.N. General Assembly held from 3rd September to 11th September, 1981 the question of Namibian independence was again considered. India co-sponsored a resolution, at the end of the session, calling for the implementation of Resolution 435 (1978), without any modification, commencing not later than December, 1981. At the Commonwealth Heads of Government Meeting (CHOGM) in Melbourne, 30th September—7th October, Heads of Commonwealth Governments expressed deep concern that there had been no progress towards the achievement of independence for Namibia. In the joint communique issued by them,

they reaffirmed their determination to ensure that the people of Namibia should be allowed without further delay to exercise their right to self-determination and independence. Mindful of the role being played by the 5-member Western Contact Group, they urged the group to intensify efforts to secure the implementation of U.N. Resolution 435 without modification or dilution as early as possible in 1982. The Indian delegation participated actively in these deliberations.

(b) Since efforts are still being made for the early independence of Namibia, it is premature to assess the success of the steps in this direction taken by the Government of India and other like-minded countries.

Wagon for Nationalised Coal Companies

3227. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) wagons demanded by the nationalised Coal Companies and the same supplied per month this year upto October and the last year.

(b) demurrage paid by the Coal Companies for detention of the wagons to the Railway for the year 1979, 1980 and 1981 upto October;

(c) whether his attention has been drawn to the comment of the Western Coalfield Ltd. that most of the detentions in the Bilaspur Division were notional and for short time of loading i.e. 5 hrs. instead of normal 8 hrs. given by the railways, facts in details; and

(d) if so, reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT

OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

	1980 (January- October)	1981 (January- October)
		Wagons per day
Indent*	10453	11355
Supply	8823	9842

*NB: Indent figures are generally 10 to 15 per cent higher than physical loadability.

(b) The demurrage paid by the Coal Companies for detention to wagons to the Railways was as under:

1979	. Rs. 1.40 crores
1980	. Rs. 1.63 crores
1981	. Rs. 0.58 crores (upto October)

(c) and (d). Demurrage charges are levied on wagons detained by collieries beyond the normal free time which varies from Colliery to Colliery between 5 hrs. to 24 hrs. depending on the system of working. Consideration is also shown by waiving part of the demurrage whenever the circumstances justify the same.

Railway Station at Kondaipur

3228. SHRI SUSHIL BHATTACHARYA:

SHRI KRISHNA CHANDRA HALDER:

Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received a mass representation from Paraj Gram Panchayat and others for establishing a Railway Station under Eastern Railway at Kondaipur in West Bengal;

(b) whether he has received any representation from any M.P. about the said matter.